

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI



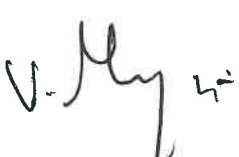
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16/12/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/929/2019
PETITION NUMBER : CP/634/IB/2017
NAME OF THE PETITIONER(S) : HINDUSTAN EDUCATIONAL AND CHARITABLE TRUST
NAME OF THE RESPONDENT(S) : G V RAVI KUMAR
SECTION : 60 OF IBC

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

1. S. VIDHYA SHANIKAR ADV. for Applicant R. Vidyashankar
2. CA. G. V. RAJU KUMAR RP 
3. Mr. Aashish Jain kumar, Adv.
Ms. Prapti Mehta, Adv.
(For R1 & R2) 
4. R. Meenakshi R5 

ORDER

At request of the parties, list this matter for hearing on 09.01.2020.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical)

-Sd-

(B. S. V. PRAKASH KUMAR)
Member (Judicial)